

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 203  
Diary No. 3319/2017  
IA No. 62/JPR/2019  
IA No. 93/JPR/2019  
IA (CA) No. 10/JPR/2022  
CP No. 145(ND)/2017  
TA No. 50/2018  
Under Section 241-242 of  
Companies Act, 2013**

**In the matter of:**

**Ram Karan Bhakar**

**...Petitioner**

**Versus**

**Lotus Consbuild Technocrat Pvt. Ltd. & Ors.**

**...Respondents**

Due to paucity of time, the matter could not be taken up. Post the matter to 19.12.2022.

  
**(Prabhu Dayal Sewda)  
Court Officer**

December 05, 2022